

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The company has not commenced production as yet. So the question of export does not arise.

### **Investment In Housing**

3581. SHRI M. G. REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are contemplating to make huge investment for housing projects in the country; and

(b) if so, the details thereof and the main resource therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) The projects requirement of funds for housing during the 8th Five Plan as estimated by the Sub Group set up by the Planning Commission in the context of formulation of 8th Plan stands at Rs. 77496 crores at 1990 prices. Out of this Rs. 7750 crores would be in public sector and Rs. 69746 crores in private sector. The outlay for housing for VIII Plan has not been finalised.

[*Translation*]

### **Industrial Development of Gujarat**

3582. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether the pace of industrial development in Gujarat is very slow;

(b) if so, the reasons therefor; and

(c) the resources made available to the State Government by the Union Govern-

ment to accelerate the pace of industrial development in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b). No Sir, The share of Gujarat in the Letters of Intent issued has registered a rise from 8.36% to the total in 1990 to 12.7% in 1991.

(c) Industrialisation of a State is primarily the responsibility of the State Government concerned. Under the Growth Centre Scheme, Gujarat has been allotted three growth centres to be located one each in the districts of Kutch, Banashantha and Fharuch. The growth centres which would be implemented during the VIII Five Year Plan would be set up at a cost of Rs. 25-30 crores each.

[*English*]

### **Price of Butter**

3583. SHRI NAWAL KISHORE RAI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reduced excise duty on butter in order to benefit consumers;

(b) whether the Government are aware that Amul butter disappeared from Market following reduction in excise and reappeared with price increase of about Rs. 15/- per kg.

(c) whether the Government propose to take action in the matter to protect consumers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Upto 24.7.91, butter was attracting basic